

Feasibility Reports (FRs) of 14 links under Peninsular Component and FRs of 2 links (Indian Portion) under Himalayan Component have been completed. Detailed Project Report (DPR) of one priority link namely, Ken – Betwa was completed and sent to the Governments of Madhya Pradesh and Uttar Pradesh for comments. The Government of Madhya Pradesh has suggested an alternative proposal. Now the DPR of the project is to be prepared for two phases. The DPR of the phase-I has been completed and sent to the Government of Madhya Pradesh and Uttar Pradesh in May 2010 for comments. Further, NWDA has taken up the DPRs of two more priority links after concurrence of the concerned states, namely Par – Tapi – Narmada and Damanganga – Pinjal which are planned to be completed by December, 2011. Another priority link namely, Godavari (Polavaram) – Krishna (Vijawada) link is part of the Polavaram project of the Andhra Pradesh. Planning Commission has given investment clearance to the Polavaram Project and the Government of Andhra Pradesh has taken up the above project including link component as per their proposals.

The preparation of Pre-Feasibility / Feasibility Reports of intra state links proposed by States were included in the functions of NWDA in November, 2006 in consultation with the State Governments. So far, NWDA has received 36 proposals of intra – state links from 7 States viz. Maharashtra, Gujarat, Jharkhand, Orissa, Bihar, Rajasthan and Tamil Nadu and out of them Pre Feasibility reports of 12 intra-state links have been completed by NWDA.

Inter-State river dispute

2863. DR. JANARDHAN WAGHMARE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Government has taken any initiatives to resolve inter-State river dispute and also balance the environmentalists concerns on the interlinking of river programme;
 - (b) if so, the details thereof;
 - (c) whether Government has sought the latest view of the State Governments in this regard;
- and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (d) The implementation of Inter linking of River programme in the country depends upon the consensus and cooperation of the concerned states and agreement with the neighboring Countries.

The Government constituted a group headed by Chairman, Central Water Commission (CWC) and other officers of CWC, National Water Development Agency (NWDA) and Secretaries of Irrigation/Water Resources Departments from the concerned States in June 2002, to discuss with the States the issue of arriving at a consensus regarding sharing of surplus water and preparation of Detailed Project Report (DPR) by NWDA.

Five links under Peninsular Component namely (i) Ken-Betwa, (ii) Parbati-Kalisindh-Chambal, (iii) Damanganga-Pinjal, (iv) Par-Tapi-Narmada & (v) Godavari (Polavaram)-Krishna (Vijayawada) were identified as priority links for building consensus among the concerned States for taking up their DPRs. The group has held 9 meetings on these priority links.

Further the Ministry of Water Resources has constituted a Committee of Environmentalists, social scientists and other experts on interlinking of Rives on 28.12.2004 with a view to make the process on ILR consultative. The Committee comprises of members from the concerned Government departments, eminent environmentalists social scientists and NGOs. The Committee renders its advice to the government from time to time on its terms of references. The committee has held 8 meetings for. The suggestions of the committee are considered while preparing the detailed project report (DPR) of the link projects.

Detailed Project Report (DPR) of one priority link namely, Ken – Betwa was completed and sent to Governments of Madhya Pradesh and Uttar Pradesh for comments. The Government of Madhya Pradesh has suggested an alternative proposal. Now the DPR of the project is to be prepared for two phases. The DPR of the phase-I has been completed and sent to the Government of Madhya Pradesh and Uttar Pradesh in May 2010 for comments.

Further, the Government has also enacted Inter State Water Disputes Act-1956 for adjudication of water disputes and amended the same in 2002 for time bound adjudication of the disputes and the Act is now called Inter State River Water Disputes Act – 1956.

Jalayagnam project in Andhra Pradesh

2864. SHRI MOHD. ALI KHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government has taken up Jalayagnam project, a vision of Dr. Y.S. Rajasekhara Reddy Late Chief Minister of Andhra Pradesh and aimed to complete 81 irrigation projects out of which, 43 are major and 28 are medium projects and 10 are modernization of existing ones at a cost of Rs. 1,82517.27 crore;

(b) if so the details thereof;

(c) the financial assistance given by the Ministry to each project so far; and

(d) if not, the reasons for not providing any financial assistance to Jalayagnam project in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (d) Irrigation is a State subject and planning, execution, funding and priority of execution of the irrigation projects is within the purview of the respective State Governments. Jalayagnam is a programme launched by the Government of Andhra Pradesh. Union Government provides financial assistance to the State Governments under Accelerated Irrigation Benefits Programme (AIBP) for expeditious completion of ongoing projects as per guidelines of the programme in force from time to time and on the basis of AIBP release proposals submitted by the State Governments. The project-wise details of the central assistance provided to the Government of Andhra Pradesh under AIBP since 1996-97 up to 2010-11 which also includes Jalayagnam projects is given in Statement.